

1	2	3	4
4.	Dhenkanal	2	4
5.	Ganjam	2	20
6.	Kalaindi	—	2
7.	Konjhar	1	8
8.	Koraput	1	8
9.	Phulbani	2	3
10.	Mayur Bhanj	1	8
11.	Puri	3	20
12.	Sambalpur	3	20
13.	Sundergarh	—	5
		25	130

High lights of other development programmes likely to be taken up during 1984-85.

1. Automatisation of Balasor CEM exch. by 900 lines MAX-II
2. Extension of Bhubneswar MAX-I from 5000 to 7000 (1000 lines already commissioned on 27.6.84).
3. Extension of Rourkela plant MAX-I from 2700 to 3000 lines.
4. Extension of Rourkela MAX-I from 1200 to 1500 lines.
5. Construction of TE Building at Sambalpur Unit-II.
6. Construction/Extension of TE Building at Bhubneswar Unit-II.
7. Construction/Extension of TE Building at Cuttack-Unit-II.
8. Commissioning of Puri-Bhubneswar and Puri Cuttack Point to Point STD Route.

Wireless Instruments Covering very Small Distances of Specified Wave Lengths

1358. SHRI N.K. SHEJWALKAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the policy of Government in the matter of allowing Walkie-Talkies and similar other wireless instruments covering very small distances of specified wave lengths for the use of domestic, some professionals, e.g. Doctors, Medical and Taxi service, factories and similar other purposes; and

(b) whether it is not high time that such economic and convenient mode of communication is made available to the public making necessary amendment in the existing laws relating to the use of such methods?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) Licences for the use of Walkie-Talkies and similar other Wireless instruments are being issued to public and Government agencies under Indian Telegraph Act 1885.

(b) Does not arise in view of (a) above.

दिल्ली उपग्रह और आकाशवाणी में तिहाड़ी पर काम करने वाले चतुर्थ श्रेणी के कर्मचारियों की सेवाओं को नियमित करना

1359. श्री राम लाल राही : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली उपग्रह दूरदर्शन और

आकाशवाणी में चतुर्थ श्रेणी के कुछ कर्मचारी दिहाड़ी के आधार पर काम कर रहे हैं;

(ख) यदि हां, तो क्या 240 दिन पूरा हो जाने के बाद उनकी सेवाओं को नियमित कर दिया जाना होता है;

(ग) यदि हां, तो एंम कितने कर्मचारी हैं जिन्होंने 240 दिन की सेवा पूरी कर ली है परन्तु जिन्हें नियमित नहीं किया गया है; और

(घ) यदि कोई कार्यवाही नहीं की गई है तो इसके क्या कारण हैं?

सूचना और प्रसारण मंत्रालय में उप मंत्री (श्री गुलाम नबी आजाद) : (क) पानी पिलाने, कुली, श्रम, इत्यादि जैसे नैमित्तिक स्वरूप के कार्य के लिए दिहाड़ी पर कुछ व्यक्ति लगाए जाते हैं।

(ख) गृह मंत्रालय के अनुदेशों के अनुसार, दिहाड़ी वाले जिस व्यक्ति ने गत दो वर्षों में प्रत्येक के दौरान सेवा के 240 दिन पूरे कर लिए हों, वह समूह "घ" के खाली पदों पर नियमित नियुक्ति के लिए विचार किए जाने के लिए पात्र हैं बशर्ते कि वह आयु, शैक्षणिक अहंता इत्यादि से सम्बंधित कतिपय शर्तों को पूरा करता है।

(ग) और (घ) उपग्रह दूरदर्शन केंद्र, दिल्ली में किसी भी नैमित्तिक श्रमिक ने उक्त फार्मूला के अन्तर्गत दो लगातार वर्षों में सेवा के 240 दिन पूरे नहीं किए हैं। तथापि, आकाशवाणी में 5 नैमित्तिक श्रमिक समूह "घ" के पदों पर नियमित नियुक्ति के लिए पात्र हैं। समूह "घ" में नियमित रिक्तियों के उपलब्ध न होने के कारण इस प्रकार की नियुक्ति के लिए उन पर अभी तक विचार नहीं किया जा सका है।

Introduction of Cordless Telephone in the Country

1360. SHRI BALASAHEB VIKHE PATIL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether in cities like Calcutta, Bombay and Madras, the telephone system suffer severe set-back because of rains;

(b) whether introduction of cordless telephone will mitigate the difficulty to a great extent;

(c) whether Government have drawn up plans to produce such telephones in the country and till such time it is done, allow imports to meet users; and

(d) if so, Government's reactions in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) Yes, Sir, due to cable Break downs.

(b) No, Sir.

(c) Cordless Telephones in the Country's network is under examination. A proposal is for permitting the use of Cordless telephone within the limited range of about 100 metres or so.

(d) Does not arise in view of the reply to parts (b) and (c) above.

Setting up of an Electronic Telephone Exchanges at Ahmadnagar

1361. SHRI BALASAHEB VIKHE PATIL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have considered the desirability of setting up an electronic telephone exchange for Ahmadnagar to improve the telephone communication in the whole district;

(b) if not, whether Government would take it up now; and

(c) by what time a decision will be taken in this regard ?